

sides of the police personnel, that is, they are doing their job with dedication and also the other side on corruption and negligence. I would like to know from the hon. Minister whether the T.V. film in question conforms to this standard or not and also whether any examination has been done by the ministry?

**SHRI V.N. GADGIL :** Sir, the question was about the reaction of the Delhi Police. Although I have seen the reactions in the press yet I cannot go by the reaction in the Press as the official reaction of the Delhi police. But I agree with the hon. Member that on review I find that the programme was & little unbalanced and it tended to give slightly wrong picture of the Delhi police. Although it is the function of the Dcordarshan to reflect realities and to invite peoples' attention to bad things wherever they are—that is why we have 'Rajani' programme and the rest of yet at the same time it must also give the positive side. We have given suitable instructions in this respect.

**SHRI BRAJAMOHAN MOHANTY :** I would like to know whether any exercise has been done or whether the Home Ministry has been contacted to know the total impact of this film on the police force? Has it demoralised them?

**SHRI V. N. GADGIL :** We have not made any query. We have what is called Audience Research Bureau. They go on making survey and perhaps their survey might tell us what is the reaction of the public to the programme.

#### Revision of Consumer Price Index

\*3. **SHRI BHOLA<sup>+</sup> NATH SEN :**  
**SHRI V. TULSI RAM :**

Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal to revise the Consumer Price Index ;

(b) if so, the reasons therefor ;

(c) on what basis the new Consumer Price Index is proposed to be compiled ;

(d) which year is proposed to be taken as the base year for the new Price Index ; and

(e) the steps taken/proposed to be taken to ensure that the new Price Index reflects the ground level situation ?

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) :** (a) to (e) : A Statement is given below.

#### Statement

The Committee on Consumer Price Index Numbers appointed by the Government in 1980 under the Chairmanship of Dr. Seal, the then Director General Central Statistical Organisation, Department of Statistics, has recommended introduction of a new series of Consumer Price Index Numbers. According to the recommendation of this Committee, the basis of the new series of Consumer Price Index Numbers would be the Family Income and Expenditure Survey conducted by the Labour Bureau in 1981-82 and the new series would have 1981-82 as the base year. This survey is more broad based as compared to the earlier survey of 1958-59 which was the basis of the existing series of Consumer Price Index Numbers. The survey of 1981-82 covers 7 Sectors of employment viz. Factories, Mines, Plantations, Motor Transport Undertakings, Railways, Ports & Docks and Electricity Generating and Distributing Establishments while the earlier survey of 1958-59 covered only 3 Sectors of employment viz. Factories, Mines and Plantations. Besides, the new survey is based on data collected from 70 Centres all over the country while the old survey relied upon the data with respect to 50 Centres only. Thus, the new series, based on the survey of 1981-82, would be more comprehensive and realistic.

The recommendations of the Seal Committee are under consideration of the Government. Before the new series is put into operation, the users of the Consumer Price Index will be consulted.

**SHRI BHOLA NATH SEN :** Sir, In the Statement, it is stated that the recom-

recommendations of the Seal Committee are under consideration of the Government and before the new series is put into operation, the users of the Consumer Price Index will be consulted. May I know from the hon. Minister when the consultation with the users of consumers price index will be completed and when the new series will be put into operation.

[*Translation*]

SHRI T. ANJIAH : It is very clear in the Statement and the Government is likely to take a decision very soon. The report has been placed in Library and its recommendations are under consideration.

[*English*]

SHRI BHOLA NATH SEN : Sir, I think the answer given by the hon. Minister is not quite satisfactory, at least, to me. The statement says that the recommendations of the Seal Committee are under the consideration of the Government. But before the new series is put into operation, the users of the Consumer Price Index will be consulted. My specific question is when the hon. Minister is expected to complete the consultation with the users of consumer price index and when the new series will be put into operation. This is my specific question which has not been answered.

[*Translation*]

SHRI T. ANJIAH : The Price Index in the new series is at present 619. The report was submitted in 1981 and it is under the consideration of Government. Efforts are being made to implement it soon. We want to implement the recommendations made in this report. Seven public sectors have been covered in it instead of two or three and this is going to be beneficial to many people ; but you know this is a financial matter and we are going to take a decision soon.

[*English*]

SHRI K.P. UNNIKRISHNAN : Mr. Speaker, Sir, a person came from the

official gallery and handed over some paper to the hon. Minister. Sir, it is not permissible. It has never happened before. They must apologise. Sir, what is going on in this House ?

(*Interruptions*)

SHRI INDRAJIT GUPTA : Sir, if officials are to give any papers to the Minister, the Minister has to go to the official gallery and take them from the officials. But the official has now come and given the paper to the hon. Minister.

(*Interruptions*)

MR. SPEAKER : No, no. It should not be done. It shall not be done. It shall not be allowed.

(*Interruptions*)

MR. SPEAKER : No, it should not be done. We will not allow it.

[*Translation*]

SHRI V. TULSIRAM : Mr. Speaker, Sir, when the hon. Minister was the Chief Minister of Andhra Pradesh, he was doing a fine job and used to give a deep thought, but ever since he came to the Centre, he has stopped thinking. Now he pays attention to his body only. In Andhra we call him Anjana with love. I want to know what are their plans about this, from which year they propose to implement it and where the index stands at present ? What do they propose to do with regard to the galloping prices in the country.

I want to know the reason why no prompt action is being taken in this regard ?

SHRI T. ANJIAH : Government have no intention to delay it. I want to tell you that this report has been placed in the Library and we are going to implement it very soon.

PROF. MADHU DANDAVATE : May I know from the hon. Minister whether a number of Trade Union Organisations, Consumer's Organisations and Women's

Organisations have demanded that the basis on which Consumer Price Index is prepared today needs basic changes. Besides, I also want to know that the Rath Committee appointed by the Government had submitted a number of recommendations including the one which named the commodities to be included in the basket for determining the consumer price index. Have you taken any decision on the detailed recommendations submitted by that committee or they are still under consideration ?

SHRI T. ANJIAH : I have already told you that the newly appointed committee have gone into all these recommendations and have given consideration to plots, rooms, house rent, etc. with reference to price index. I think, the day it is announced, all of you will be pleased.

PROF. MADHU DANDAVATE : Has any time limit been fixed for taking a decision or not ?

SHRI T. ANJIAH : I am not *Lakshmi-pati*. The Finance Minister is *Lakshmi-pati*. I shall have to talk to him ; then only something will be done ... (*Interruptions*)

PROF. MADHU DANDAVATE : Wherefrom 'Pati' has come. Sir, he is talking about 'Lakshmi-pati' ... (*Interruptions*)

MR. SPEAKER : You will have to illustrate it.

[*English*]

#### Production of Oilseeds

\*4. SHRI MOHANBHAI PATEL :  
SHRI CHINTAMANI JENA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the target fixed for the production of oilseeds for Sixth Five Year Plan and achievements made ;

(b) the reasons for shortfall, if any ;

(c) the target fixed for the production of oilseeds during the Seventh Five Year Plan ; and

(d) the special measures being taken to increase the production and achieve the target ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Production of oilseeds during the terminal year of Sixth Five Year Plan (1984-85) has been 130.98 lakh tonnes against the target of 130 lakh tonnes.

(b) Question does not arise.

(c) The target of oilseeds production for the terminal year of Seventh Five Year Plan (1989-90) has been fixed at 180 lakh tonnes.

(d) Centrally Sponsored National Oilseeds Development Project which was initiated during 1984-85 is continued during 1985-86. National Oilseeds Development Project encompasses special projects for the development of groundnut, rapeseed-mustard, soyabean and sunflower besides the programmes for development of other oilseeds.

SHRI CHINTAMANI JENA : I am grateful to the Union Government, particularly the Ministry of Agriculture, that they have exceeded the 6th Plan target vis-a-vis the production of oilseeds. May I know from the hon. Minister whether it is a fact that oilseeds of various types are not included under the Crop Insurance Scheme ? If so, which are the varieties of oilseeds which are not included and what action is proposed to be taken by the Government for inclusion of those varieties of oilseeds under the Crop Insurance Scheme ?

These oilseeds are exposed to various types of natural calamities, pest, attacks etc. What action do the Government propose to take for inclusion of these oilseeds under the Crop Insurance Scheme, as also for advising the State Governments for inclusion of those varieties of oilseeds under this Scheme ?